<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 31 of 2017

Dated: 17th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Ramnad Renewable Energy Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Ors.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Nishtha Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R.1		
		Mr. G.Umapathy Mr. S. Vallinayagam f	for R	-2 to R-4
		Mr. Hemant Singh		

Ms. Shikha Ohri for R-3 to R-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson